

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1101
TO BE ANSWERED ON 21.12.2017

DELAY IN ISSUANCE OF COD CERTIFICATE TO SOLAR PROJECTS

1101. DR. GOKARAJU GANGA RAJU:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a): whether the National Thermal Power Corporation Limited (NTPC) and its trading arm NVVN are delaying issue of Commercial Operation Date (COD) certificate to solar projects commissioned in March, 2017 which is a pre-requisite for selling power at the rate prescribed in the Power Purchase Agreement;
- (b): if so, the details thereof and the reasons therefor;
- (c): whether the National Solar Energy Federation of India (NSEFI) has approached the Government in this regard; and
- (d): if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR POWER AND NEW & RENEWABLE ENERGY (I/C)
(SHRI R.K. SINGH)

(a) & (b): NTPC Limited has informed that there has been no delay on the part of NTPC Limited regarding issuance of Commercial Operation Date (COD) Certificate for solar power projects commissioned in March, 2017. These projects were taken-up under the Bundling Scheme. NTPC Limited gave the COD as soon as it got from the Regional Power Committees (RPCs) the allocation of thermal powers to be bundled with solar power.

(c) & (d): The National Solar Energy Federation of India (NSEFI) had submitted a representation to the Ministry of Power and the Ministry of New and Renewable Energy regarding delay by NTPC Limited in achieving COD. However, NTPC Limited has confirmed that there has been no delay on the part of NTPC Limited in issuance of Commercial Operation Date (COD) Certificate.
